## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TP (HC)/CAA/32, 33/2017

NAME OF THE TRANSFEROR

: JAYAVERA FOODS LIMITED

NAME OF THE TRANSFERRE

: VEANUS CORN PRODUCTS PVT LTD

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1 S. Hari

Causal for Petitorer & Thomas 2 Um.

## **ORDER**

Mr. S. Hari, Counsel for Petitioner present and submitted that reports of OL and RD are awaited. At request, time is enlarged for hearing. Put up on 08.08.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)

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